

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1156
ANSWERED ON:03.03.2015
POLICE VERIFICATION
Jaiswal Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether it is fact that police verification is not centralized or driven by a national database in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any proposal to introduce centralized and digitized database which is appropriately linked with Central, State and local agencies for tracking crime-related information; and
- (d) if so, the details thereof and the time by which it is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) and (b): Yes Madam, Police verification is neither centralized currently nor driven by national database in the country.
- (c) and (d): Yes Madam, Government has started implementation of Crime and Criminal Tracking Network and Systems (CCTNS) with one of the objectives of linking State databases for tracking crime related information.